

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 221**  
**(IB)-669(ND)2019**  
**IA-5762/2023**

**IN THE MATTER OF:**

**M/s. Volkswagen Finance Pvt. Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Aarvanss Infrastructure Pvt. Ltd. ... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 05.02.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**For the Liquidator : Adv. Kamal Agarwal**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 12.03.2024.

**Sd/-**  
**(COURT OFFICER)**